

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

116. I.A. 4941/2023

In

C.P.(IB)-1570(MB)/2017

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **24.06.2024**

NAME OF THE PARTIES: Fairmacs Shipping & Transport Services Pvt. Ltd

V/s.

Trimurti Corns Agro Foods Pvt. Ltd

Appearance

For Applicant : Akshay Petkar a/w Aditya Nair is present through VC.

For Respondent: None appeared

SECTION 9 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

I.A. 4941/2023

Pursuant to order dated 24.01.2024 the applicant has served on the respondent, (Successful Resolution Applicant) vide speed post which has been delivered on 22.02.2024.

In addition to that court notice has also been delivered to the respondent on 04.03.2024.

Despite service none appeared for the Respondent. One last and final opportunity is granted to the respondent to file reply if any, within three weeks. List this matter on **14.08.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Harshada---

Sd/-
LAKSHMI GURUNG
Member (Judicial)